

12.00 NOON

[The Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

First, passed by Parliament and assented to by the President

SECRETARY GENERAL: Madam, I lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Seventy-first Session of the Rajya Sabha and assented to by the President.

I. Notification of the Ministry of Home Affairs

II. Report of Justice Sarkia Commission of Enquiry on Micham Incidents.

गृह मंत्रालय में उपमन्त्री (श्री रामलाल राहो) : महोदया, मैं श्री एस० बी० चव्हाण की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

I. राजस्थान (गरिबनिर्वास, भत्ते और विश्वव्यापक) अधिनियम, 1982 की धारा 12 की उपधारा (3) के अधीन मध्य प्रदेश के राजस्थान की 1993-94 के दौरान उपयुक्त अधिनियम की अनुसूची II द्वारा व्यव के अधीन अधिविस्तारों की प्राधिकृत करने वाले गृह मंत्रालय की अधिसूचना विमेष आदेश 20/3/91—एन० एण्ड बी० दिनांक 19 अक्टूबर, 1994 की एक प्रति (अंग्रेजी तथा हिन्दी में)।

II. निम्नलिखित पत्रों की प्रतिलिपि (अंग्रेजी तथा हिन्दी में) :—

(i) मेहन की घटनाओं की जांच के संबंध में न्यायाधीश सैफिया आयोग का प्रतिवेदन, प्रतिवेदन पर की गई कार्यवाही के ज्ञापन सहित।

(ii) उपयुक्त प्रतिवेदन को सभा पटल पर रखने में हुए विमर्श की स्पष्ट करने वाला ज्ञापन।

Administrative report and Accounts Trust for the year 1993-94.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Madam I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under section 108 of the Major Port Trusts Act, 1963:

(i) (a) Fifteenth Annual Administration Report of Tuticorin Port Trust for the year 1993-94.

(b) Review by Government of the working of the above Port Trust.

(ii) (a) One hundred and sixteenth Annual Administration Report of Bombay Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(iii) (a) Annual Administration report of the Visakhapatnam Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(iv) (a) Annual Administration Report of the Jawaharlal Nehru Port Trust, Bombay, for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(v) (a) Annual Administration Report of the Cochin Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.

(vi) (a) Annual Administration Report of the Madras Port Trust for the year 1993-94.

(b) Review by Government on the working of the above Port Trust.